

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1903
ANSWERED ON:28.07.2016
Amendment in Coal Bearing Areas
Patel Shri Subhash

Will the Minister of COAL be pleased to state:

- (a) whether the Government is considering to make any further amendments to the Coal Bearing Areas (Acquisition and Development) Act, 1957;
- (b) if so, the details thereof;
- (c) whether the States are bearing huge losses of revenue in the absence of any contract between the State Governments and coal companies; and
- (d) if so, the action plan formulated by the Government to deal with this situation?

Answer

MINISTR OF STATE (INDEPNDENT CHARGE) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES
(SHRI PIYUSH GOYAL)

- (a): No specific proposal is under consideration.
- (b): Does not arise in view of reply to part (a) above.
- (c): No state has represented to this effect.
- (d): Does not arise in view of reply to (c) above.
